

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/109(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	AVISHKAR COMPUTECH PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance via video conference/physically

Mr. Sailendra Tiwari, Adv.
Mr. Jayesh Choradia, Adv.
Mr. Ankita Dalmia, PCS

ORDER

1. Ld. Counsel for the Petitioner present.
2. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**